Format for Reg 31(5) Clause (d)

Annexure 1

Name of the Corporate Debtor: **Diabari Tea Company Limited**; Date of Commencement of Liquidation: **11.03.2020**; List of Stakeholders as on: **13.03.2021**

List of Secured Financial Creditors

(Amount in Rs)

Sl. No	Name of Creditor	Identification No	Details of Claims received		Details of Claims admitted							Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
			Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by Security Interest	Whether Security Interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by Guarantee	% share in total amount of Claim admitted					
1	JM Financial Asset Reconstruction Co. Ltd	U67190MH 2007PLC 174287	09.04.2020	76,37,18,887	76,37,18,887	FC	Nil	No	Nil	16,36,11,994	100	Nil	Nil	Nil	Nil	Nil